

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/1326/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjali Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 25th February, 2021.

Sub: Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/62 dated 24.02.2021.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for casual leave on 01.03.2021 & 02.03.2021 along with station leave permission from the morning of 27.02.2021 till the evening of 02.03.2021, has been granted. Further, the Special Judge, Addl. CBI Court No.1 and in his absence the Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO.HC.VII-131/1994/1327-A, dated 25.2.2021

Copy to :

1. The Special Judge, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, Addl. CBI Court No.2, Assam, Guwahati.
3. The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
4. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)